

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20777/2005

(From the judgement and order dated 12/08/2005 in WP No. 7232/2004 of The
HIGH COURT OF BOMBAY)

ASHOK SADHURAM MULCHANDANI

Petitioner(s)

VERSUS

NEELIMA SADANAND VARTAK & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/11/2005 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)
y)

Mr. Shivaji M. Jadhav,Adv.(Mentioned b

For Respondent(s)

Mr. S.C. Birla,Adv.

UPON mentioned by counsel the Court made the following

O R D E R

List this matter next week before a Bench of which Hon
'ble Mr. Justice G.P. Mathur is a

member.

(G.V. Ramana) (Veera
Verma) Court Master Court
Master

(Mentioned slip enclosed)